

(b) if so, the details thereof and the names of the projects and their generating capacity estimated cost of each project so far identified by the States, State-wise:

(c) State-wise Micro Hydel projects report so far received by his Ministry and cleared by the Planning Commission; and

(d) the measures taken by his Ministry and the States for execution of the Micro Projects so far ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) to (d) Great importance has been attached to the development of micro/small hydro-electric potential in the country and this has been made a part of new 20 Point economic programme. With a view to accelerating the development of micro/small hydro-electric schemes following steps have been taken :—

- (i) State authorities have been requested from time to time to identify and take up the development of such schemes.
- (ii) Central Electricity Authority have formulated the guidelines for the development of micro/small hydro-electric schemes and the same have been circulated to the State authorities.
- (iii) The Indian Electricity (Supply) Act 1984, is being amended to enable the State authorities to take up construction of small hydro-electric projects costing up to Rs. 5 crores without referring the projects to the Central Electricity Authority for their approval.

As a result of these concerted efforts, about 800 micro/small hydel schemes with Head more than 3m and aggregate installed capacity of 1420 MW approximately have been identified by the different States as per details given in statement-1 [Placed in Library. See No LT-8634/84] Out of these about 150 schemes with an aggregate installed capacity of about 387 MW are under detailed investigation/project formulation.

In addition, 80 micro/small hydro-electric schemes with total installed capacity of 159 MW are under operation and 64 schemes with an aggregate installed capacity of 140.34 MW are under execution in various parts of the country. Besides, 26 micro/small hydro-electric schemes cleared by Central Electricity Authority are awaiting investment decision. Also, 48, micro/small hydel schemes with total installed capacity of 166.38 MW are under examination in Central Electricity Authority. Details of those schemes are given in statements II, III, IV and V respectively. [Placed in Library. See No. LT-8634/84].

Contract Labour System in Public Sector Undertakings

3954. SHRI BRAJA MOHAN MOHANTY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

- (a) the public sector undertakings in which contract labour system is prevailing at present;
- (b) the steps Government have taken for direct recruitment of labourers in these undertakings; and
- (c) whether Government are committed to abolish the system and if so by which year such exploiting practice will be completely removed ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARAMAVIR) : (a) According to available information, a list of Central Public Sector Undertakings in which contract labour system exists, is enclosed.

(b) From time to time, the matter is brought to the notice of Administrative Ministries/Departments concerned for issue of directions for strict compliance with the provisions of Contract Labour (Regulation and Abolition) Act, 1970 to the Undertaking under their administrative control.

(c) The Central/State Governments concerned have set up Contract Labour Advisory Boards to make necessary recommendations for abolition of contract

labour wherever possible in jobs/processes/operations falling within their respective spheres. Necessary Notifications for prohibiting employment of contract labour are then issued by the appropriate Government.

Statement

List referred to in reply to Lok Sabha Unstarred Question No. 3954 for 21-8-1984.

S. No. Name of the Establishment

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| <ol style="list-style-type: none"> 1. Bharat Refractories Ltd., Bokaro. 2. The Mandya National Paper Mills Ltd., Belagula (Karnataka). 3. Bharat Petroleum Corporation Ltd., Bombay. 4. Jessop & Co., Ltd, Calcutta. 5. North Eastern Coal Field Ltd., Margherita (Assam). 6. Hindusthan Fertilizers Corporation Ltd., New Delhi. 7. Bharat Electronics Ltd, Bangalore. 8. Madras Fertilizers Ltd., Madras. 9. Hindustan Cables Ltd., Calcutta. 10. Westren Coalfields Ltd., Nagpur. 11. Indian Petrochemical Corporation Ltd., Vadodara (Gujarat). 12. North Eastern Electric Power Corporation Ltd., Shillong. 13. Hindustan Shipyard Ltd., Visakhapatnam. 14. Eastern Coal Field Ltd., Sanctoria. 15. Central Inland Water Transport Corp. Ltd., Calcutta. 16. Madras Refineries Ltd., Madras. 17. Mishra Dhatu Nigam Ltd., Karimnagar, Hyderabad. | <ol style="list-style-type: none"> 18. National Building Construction Corporation Ltd., New Delhi. 19. Bridge & Roof Co. (India) Ltd., New Delhi. 20. India Firebricks & Insulation Co. Ltd., Marar, Hazaribagh (Bihar). 21. Instrumentation Ltd., Kota. 22. Oil India Ltd., Duliajan. 23. Central Cottage Industries Corporation of India Ltd., New Delhi. 24. Uranium Corporation of India Ltd. Jaduguda, Bihar. 25. National Thermal Power Corporation Ltd., New Delhi. 26. Neyveli Lignite Corporation Ltd. Neyveli. 27. Bharat Earth Movers Ltd., Bangalore. 28. Hindustan Antibiotics Ltd., Pimpri, Pune. 29. Manganese Ore (India) Ltd., Nagpur. 30. National Bicycle Corporation of India Ltd., Bombay. 31. Balmer Lawrie & Co. Ltd. 32. Hindustan Steel Works Construction Ltd., Calcutta. 33. Bharat Gold Mines Ltd., Oorgaum (Karnataka). 34. Bharat Pumps & Compressors Ltd., Naini (U. P.) 35. Cochin Shipyard Ltd., Cochin. 36. Rural Electrification Corporation Ltd., New Delhi. 37. National Fertilizers Ltd., New Delhi. 38. Engineers India Ltd., New Delhi. 39. Bharat Aluminium Co. Ltd., Korba. |
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40. Triveni Structural Ltd., New Delhi.
41. Cycle Corporation of India Ltd., Calcutta.
42. Garden Reach Shipbuilders & Engineers, Calcutta.
43. Indian Airlines, New Delhi-1
44. Fertiliser & Chemical Travancore Ltd., Cochin.
45. Lubrizol India Ltd., Bombay.
46. Petrofils Co-operative Ltd., Baroda.
47. Bongaigaon Refinery & Petro Chemical Ltd., Goalpara (Assam).
48. Steel Authority of India Ltd., New Delhi.
49. The National Newsprint & Paper Mills Ltd., Nepanagar.
50. Hindustan Salts Ltd., Jaipur.
51. National Textile (Corporation Ltd., Indore. (Madhya Pradesh).
52. Burn Standard Co. Ltd., Calcutta.
53. Central Mine Planning & Design Institute Ltd., Ranchi.
54. Mining and Allied Machinery Corp. Ltd., Durgapur.
55. Forest & Plantation Development Corporation, Port Blair.
56. National Mineral Development Corporation Ltd., Hyderabad.
57. International Airport Authority of India, New Delhi.
58. National Hydroelectric Power Corp. Ltd., New Delhi.
59. Cement Corporation of India Ltd., New Delhi.
60. Heavy Engineering Corporation Ltd., Ranchi.
61. Indian Medicines Pharmaceutical Corp. Ltd., Almora (U. P.)
62. Bharat Heavy Electricals Ltd., New Delhi.
63. Scooters India Ltd., Lucknow (U.P.)
64. Hindustan Teleprinters Ltd., Madras.
65. Bengal Chemicals & Pharmaceutical Ltd., Calcutta.
66. Bharat Brakes and Valves Ltd., Calcutta.
67. Hindustan Aeronautics Ltd., Bangalore.
68. Central Coal Fields Ltd., Ranchi.
69. Tungabhadra Steel Products Ltd., Madhavanagar, Bangalore.
70. Visakhapatnam Steel Project.
71. The Southern Pesticides Corp. Ltd., Hyderabad.
72. Food Corporation of India, New Delhi.
73. Air India, Bombay.
74. National Textile Corp. Ltd., Bangalore.
75. Semi Conductor Complex Ltd., Mohali, Punjab.
76. Sambhar Salts Ltd., Jaipur.
77. Hotel Corporation of India Ltd., Bombay and Delhi.
78. Mazagon Dock Ltd., Bombay.
79. Oil & Natural Gas Commission, Dehradun (U. P.)
80. Indian Rare Earths Ltd., Bombay.
81. Goa Shipyard Ltd., Vasco-da-Gama.
82. Hindustan Zinc Ltd., Udaipur (Rajas- than),
83. Bharat Ophthalmic Glass Limited, Durgapur.